

**FORM G
(RE-ISSUED)**

**INVITATION FOR EXPRESSION OF INTEREST PUBLISHED FOR
RAMNATH HOUSING PRIVATE LIMITED
OPERATING IN REAL ESTATE DEVELOPMENT SECTOR AT BALAGHAT, MADHYA PRADESH
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	RAMNATH HOUSING PRIVATE LIMITED CIN: U02423MP1999PTC013689 PAN: AACCR7360K
2.	Address of the registered office	Ground floor, Building Hotel Chandela Mayur Nagar IF/5 ward no. 32, Mayur nagar, Balaghat, Madhya Pradesh, India,481001.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	0
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For further details, write an email to rhpl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to rhpl.cirp@gmail.com
10.	Last date for receipt of expression of interest	27.06.2026
11.	Date of issue of the provisional list of prospective resolution applicants	30.06.2026
12.	Last date for submission of objections to provisional list	05.07.2026
13.	Date of issue of the final list of prospective resolution applicants	08.07.2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	11.07.2026
15.	Last date for submission of resolution plans	10.08.2026
16.	Process email id to submit Expression of Interest	rhpl.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

Date: 12.06.2026

Place: Nagpur

SD/-

IP Megha Agrawal

IBBI/IPA-001/IP-P01456/2018-19/12272

AFA valid up to 30.06.2027

Address Registered with IBBI: C/o Truenex Absolute Insolvency Resolution
LLP, 001, Shivranjini Apartments, In Circle of Congress Nagar Garden,
Congress Nagar, Nagpur - 440012 (M.S.)

For Ramnath Housing Private Limited



आगर-मालवा पवोर सारंगपुर बीना कटनी टीकमगढ़ पन्ना छतरपुर

जानकारी मांगने पर पत्रकार को डीपीसी ने बनाया बंधक

स्वदेश ज्योति संवाददाता, पन्ना

पन्ना आजाद भारत में चौथे स्तंभ पर प्रहार और तानाशाही का एक ऐसा सनसनीखेज मामला सामने आया है...

कार्यालय जिला शिक्षा केन्द्र, समवायिका अभियान, पन्ना, जिला-पन्ना



श्रीवास्तव आरटीआई के तहत जानकारी लेने पहुंचे, तो बिना किसी बरिष्ठ अधिकारी के मार्गदर्शन या आदेश के...

पुलिस ने मौके पर पहुंचकर कार्यालय मुक्त: शासकीय दफ्तर में पत्रकार को बंधक बनाए जाने की खबर जैसे ही आग की तरह फैली...

स्थानीय पुलिस को सूचित किया गया। सूचना मिलते ही कोतवाली पुलिस मौके पर पहुंची और कड़ा रुख अपनाते हुए कार्यालय के ताले खुलवाए।

करवाई की मांग

लोकतांत्रिक मूल्यों और अभिव्यक्ति को आजादी को कुचलने में डीपीसी अजय गुप्ता पूरी तरह 'फिसफूटी' और दागदार साबित हुए हैं।

पवोर में आज नहीं होगा जल प्रदाय

पवोर। नगर परिषद पवोर द्वारा नगर के समस्त जल उपभोक्ताओं को सूचित किया गया है कि फिल्टर प्लांट पर बारिश पूर्व सफाई कार्य एवं अन्य व्यवस्थागत कार्य किए जाने के कारण आज 12 जून, शुक्रवार को नगर में जलों के माध्यम से जल प्रदाय बंद रहेगा।

MADHYA PRADESH STATE AGRICULTURAL MARKETING BOARD, 26, Aera Hills, Jail Road, Bhopal. Board/Nirman/P.Cell./CGP/2 TPH/26-27/53. Date: 10.06.2026

NOTICE INVITING TENDER. Online Lump-Sum Rate E-Tenders are invited from the eligible bidders for Supplying, Installing, Commissioning, Testing, Operation, Repair and Maintenance of 2 ton per hr. (TPH) Cleaning, Grading & Packaging Plant in 120 APMCs of Madhya Pradesh with all the required amenities and allied structure for it and then maintain and operate it satisfactorily for one (1) year from the date of final completion.

शास. चिकित्सक पर निजी रुप से उपचार करने का आरोप

स्वदेश ज्योति संवाददाता, सारंगपुर

नगर के सिविल अस्पताल सारंगपुर में पदस्त महिला विशेषज्ञ डॉक्टर तस्लीम मंसूरी की जिला कलेक्टर को एक पीडित महिला आश्रय द्वारा शिकायत की गई, जिसमें पीडित महिला ने आरोप लगाया है कि सारंगपुर सिविल अस्पताल में डॉक्टर तस्लीम मंसूरी द्वारा 9 माह तक इलाज करवाया।

सोनोग्राफी प्राइवेट रूप से कराई: इतना ही नहीं पीडित महिला आश्रय भी पति करदीन खा ने आरोप लगाते हुए डा मस्लीम मंसूरी पर आरोप लगाए हैं कि जानबूझकर डॉक्टर तस्लीम मंसूरी द्वारा तीन-तीन बार हमारी सोनोग्राफी करवायी।

सोनोग्राफी सिविल अस्पताल में ही करवाना चाहिए। राहा सबाल शिकायत का तो मामले को जांच की जा रही है। जांच में यदि डॉ. दोषी पाए जाते हैं तो नियम अनुसार वैधानिक कार्रवाई की जावेगी।

इनका कहना...

सोनोग्राफी सिविल अस्पताल में ही करवाना चाहिए। राहा सबाल शिकायत का तो मामले को जांच की जा रही है। जांच में यदि डॉ. दोषी पाए जाते हैं तो नियम अनुसार वैधानिक कार्रवाई की जावेगी।

अंतरराष्ट्रीय पुष्पमार्गी वैष्णव परिषद द्वारा थाना प्रभारी का किया अभिनंदन भगवान श्री कृष्ण ने संदेश दिया है कि कितना भी संघर्ष आ जाए हमें हमेशा हंसते मुस्कुराते हुए आगे बढ़ना चाहिए : थाना प्रभारी

स्वदेश ज्योति संवाददाता, आगर मालवा

अंतरराष्ट्रीय पुष्पमार्गी वैष्णव परिषद शाखा आगर के द्वारा सत्यनारायण गली स्थित अस्तर के मंदिर में पुरुषोत्तम मास के पावन माह में एक महा तक भगवान कृष्ण की लीलाओं पर आधारित ठाकुर जी के होने वाले विभिन्न प्रकार के मनोरथ उत्सव कार्यक्रम की श्रृंखला में आज गोवर्धन लीला मनोरथ का भव्य उत्सव मनाया गया ठाकुर जी को गोवर्धन लीला उत्सव में थाना प्रभारी शशि उपाध्याय ने भी सार्वजनिक पार कर भागवान गोवर्धन नाथ के गोवर्धन पर्वत उठाने की लीला का दर्शन का लाभ लिया।



प्रसन्नचित्त भाव से कार्यक्रम में बड़ी संख्या में उपस्थित वैष्णव ब्रह्मदालों को संबोधित करते हुए कहा कि सार्वजनिक पार कर भागवान गोवर्धन नाथ के गोवर्धन पर्वत उठाने की लीला का दर्शन का लाभ लिया। दर्शन के दौरान थाना प्रभारी शशि उपाध्याय के द्वारा गिरिराज जी के स्वरूप पर माल्या अर्पण कर पूजन अर्चन किया। इस दौरान उन्होंने बड़े धर्मिक सुंदर आयोजन में आकर पुझे ऐसा लग रहा है कि मैं टी आर के पद पर आसानी एक पुलिस अधिकारी नहीं बल्कि एक सामान्य इंसान हूँ। यहाँ के माहौल से कुछ पल के लिए मैं पुलिस से भ्रम भाग नोकरों के तनाव पूर्ण माहौल को भूल गई। थाना प्रभारी की ओर मातृ शक्ति को और समझू होंगे हुए कहा कि भगवान कृष्ण ने

संदेश दिया है कि जीवन में चाहे कितना ही बड़ा संघर्ष आ जाए हमें हमेशा हंसते और मुस्कुराते हुए आगे बढ़ना है। मनोरथ कार्यक्रम में प्रधान को लेकर वैष्णव परिषद शाखा आगर के द्वारा थाना प्रभारी शशि उपाध्याय का शाल श्रीरक्ष पुष्पमाला पहना कर उपरना उडाकर स्मृति चिन्ह देकर सम्मान अभिनंदन किया गया। इस मौके पर अंतरराष्ट्रीय पुष्पमार्गी परिषद के महाधिकाारी राष्ट्रीय सदस्य प्रदीप मेठी प्रदेश कार्यकारिणी सदस्य प्रवीण मुंडडा अध्यक्ष रमेश अटल राठौड़ शान् प्रमोद जोशी गोंधियं दुर्ग राठौड़ मेठी बंसी पालोवाल महिला पदाधिकारी दीपाती पालोवाल मीना कारपेटेर तृप्ति मुंडडा कनिष्ठा अटल सहित अन्य सदस्य उपस्थित रहे। यह जानकारी परिषद के सचिव गोविन्द गुरु के द्वारा दी गई।

मोदी सरकार के 12 वर्ष पूर्ण होने पर बीना में अखंड रामायण पाठ और महाआरती का आयोजन

स्वदेश ज्योति संवाददाता, बीना

प्रधानमंत्री नरेंद्र मोदी जी के नेतृत्व में केंद्र सरकार के 12 गौरवशाली वर्ष पूर्ण होने के उपलक्ष्य में श्री देव रघुनाथ जी बड़ा मंदिर, बीना में पूज्य महामंडलेश्वर श्री राधा मोहन दास जी महाराज के सान्निध्य में अखंड रामायण पाठ, बुनाना चालीसा पाठ एवं महाआरती का भव्य आयोजन किया गया। इस अवसर पर महामंडलेश्वर श्री राधा मोहन दास जी महाराज ने प्रधानमंत्री नरेंद्र मोदी जी के उत्तम स्वास्थ्य, दीर्घायु एवं राष्ट्रसेवा के लिए अपना आशीर्वाद प्रदान किया। उन्होंने भारत की विस्तृत प्रगति एवं जनकल्याण के लिए मंगलकामनाएं व्यक्त कीं। कार्यक्रम को संबोधित करते हुए भाषणा नगर मंडल अध्यक्ष राजेंद्र उपाध्याय ने कहा कि प्रधानमंत्री नरेंद्र मोदी जी के नेतृत्व में भारत ने



विगत 12 वर्षों में विकास, सुरासन, आत्मनिर्भरता, राष्ट्रीय सुरक्षा एवं वैश्विक प्रतियोगिता के क्षेत्र में उल्लेखनीय उपलब्धियां प्राप्त की हैं। उन्होंने कहा कि मोदी जी के नेतृत्व में लिए गए ऐतिहासिक निर्णयों ने देश को नई दिशा और नई पहचान प्रदान की है।

किशोर सामर तालाब के भराव क्षेत्र में अवैध पुराई, प्रशासन की चुप्पी पर उठे सवाल

स्वदेश ज्योति संवाददाता, छतरपुर

शहर के ऐतिहासिक एवं महत्वपूर्ण जल स्रोत किशोर सामर तालाब के भराव क्षेत्र में जैसीबी मशीनों के माध्यम से बड़े पैमाने पर मिट्टी डालकर पुराई किए जाने का मामला सामने आया है। स्थानीय नागरिकों का आरोप है कि तालाब के कैचमेंट एरिया में अवैध रूप से कच्चे की तैयारी की जा रही है, जिससे तालाब के अस्तित्व और जल संरक्षण पर गंभीर खतरा मंडरा रहा है। जानकारी के अनुसार तालाब के आसपास जैसीबी मशीनों से लगातार मिट्टी डाली जा रही है और भराव क्षेत्र को

समतल बनाया जा रहा है। क्षेत्रवासियों का कहना है कि यह कार्य बिना किसी वैधानिक अनुमति के किया जा रहा है, जिससे भविष्य में तालाब का जलग्रहण क्षेत्र प्रभावित होगा और वर्षा जल का प्राकृतिक संग्रहण बाधित हो सकता है। स्थानीय लोगों ने आरोप लगाया है कि पूरे मामले को जानकारी होने के बावजूद राज्यव्यवस्था विभाग और पालिका प्रशासन कोई प्रभावी कार्रवाई नहीं कर रहा है। उन्होंने जिम्मेदारी है। उन्होंने सभी अधिकारियों एवं कर्मचारियों से अपेक्षा की कि वे निरंतर सौजन्य, न्यायकार अपनाने एवं तर्कपूर्ण दक्षता बढ़ाने को इसी कार्यसंस्कृति को आगे भी बनाए रखें, जिससे टीकमगढ़ पुलिस जल्दवत्ता के नए मानक स्थापित करती रहे। उन्होंने विरसवास व्यक्त किया कि टीम भावना, अनुशासन, सतत प्रशिक्षण एवं जनसेवा के प्रति समर्पण के बल पर टीकमगढ़ पुलिस भविष्य में भी प्रदेश में अपनी अग्रणी पहचान बनाए रखेगी।

उपकेत फिल्टर प्लांट को मिला नया स्वरूप जल व्यवस्था होगी और बेहतर

पवोर। नगर परिषद पवोर द्वारा वर्षों से उपेक्षित पड़े फिल्टर प्लांट का कार्यालयक रूप उठे नया स्वरूप प्रदान किया गया है। यह कार्य केवल रंगरोमन तक सीमित नहीं है, बल्कि नगरवासियों को स्वच्छ एवं गुणवत्तापूर्ण पेयजल उपलब्ध कराने की दिशा में एक महत्वपूर्ण पहल माना जा रहा है। नगर परिषद द्वारा फिल्टर प्लांट परिसर में साफ-सफाई, मरम्मत एवं सौंदर्यकरण के कार्य कराए जा रहे हैं, जिससे जल आपूर्ति व्यवस्था को और अधिक व्यवस्थित एवं प्रभावी बनाया जा सके। इस पहल से न केवल प्लांट की कार्यक्षमता में सुधार होगा, बल्कि नगर की जल प्रदाय व्यवस्था भी मजबूत होगी। नगर परिषद का कहना है कि पवोर नगर को स्वच्छ, सुंदर एवं सुविधायुक्त बनाने के लिए लगातार प्रयास किए जा रहे हैं। विकास केवल दिखाई ही नहीं देता, बल्कि नागरिकों द्वारा महसूस भी किया जा रहा है। जनसेवा के संकल्प के साथ नगर परिषद को आधारभूत ढांचे को मजबूत करने और बेहतर सुविधाएं उपलब्ध कराने के लिए प्रयत्न बढ़ेंगे।

राज्य स्तरीय रैंकिंग में टीकमगढ़ जिले ने हासिल किया शीर्ष स्थान

डिजिटल पुलिसिंग को सशक्त बनाने के लिए थाना स्तर तक तैयार की गई प्रीतिरिक्त ऑपरेट टीम

स्वदेश ज्योति संवाददाता, टीकमगढ़

आधुनिक एवं तकनीक आधारित पुलिसिंग के क्षेत्र में टीकमगढ़ पुलिस ने उल्लेखनीय उपलब्धि अर्जित करते हुए जून माह की राज्य स्तरीय सीसीटीएनएस रैंकिंग में ऐतिहासिक रूप से प्रदेश में प्रथम स्थान प्राप्त किया है। यह सफलता जिले में डिजिटल पुलिसिंग को मजबूत बनाने हेतु किए गए निरंतर प्रयासों, प्रभावी नेतृत्व एवं टीमवर्क का परिणाम है। इस उपलब्धि के उपलक्ष्य में पुलिस अधीक्षक मनोहर सिंह मंडलोई ने पूरी टीम को बधाई देते हुए कहा कि यह उपलब्धि जिले के प्रत्येक

पुलिस अधिकारी, कर्मचारी एवं सीसीटीएनएस से जुड़े कर्मियों की प्रतिबद्धता, मेहनत और तकनीकी दक्षता का प्रतिकार है। पुलिस अधीक्षक मनोहर सिंह मंडलोई के निदेशन में जिले में सीसीटीएनएस कार्यों की निर्यात समीक्षा, सतत मॉनिटरिंग एवं गुणवत्ता आधारित मूल्यांकन की प्रभावी व्यवस्था विकसित की गई है। सीसीटीएनएस ऑपरेटर्स को नवीनतम तकनीकी अपडेट्स, डेटा फीडबैक की शुद्धता, रिक्त ब्रॉन्च एवं डिजिटल प्रक्रियाओं के संबंध में समय समय पर प्रशिक्षण प्रदान किया गया, जिससे सभी की गुणवत्ता एवं दक्षता में उल्लेखनीय सुधार हुआ है। इसके अतिरिक्त प्लांट के सभी थानों में सीसीटीएनएस कार्यों की निरंतरता बनाए रखने के उद्देश्य से ऑपरेटर्स को विस्तृत पुलिस कर्मियों की प्रशिक्षण किया गया है। इस पहल से किसी भी परिस्थिति में डिजिटल कार्य प्रभावित न हों तथा सीसीटीएनएस संबंधी गतिविधियां निबांध रूप से संचालित होती रहें, यह सुनिश्चित किया गया है। जिले में हे.विजयलाल, अर्जुनानंद डेटा प्रबंधन, अपराध एवं अपराधियों के डिजिटल रिपोर्ट संधारण तथा तकनीकी संसाधनों के प्रभावी उपयोग को प्राथमिकता देते हुए पुलिस कार्यों में पारदर्शिता, जवाबदेही एवं गुणवत्ता को नई मजबूती प्रदान की गई है। परिणामस्वरूप टीकमगढ़ पुलिस ने प्रदेश स्तर पर सर्वोच्च स्थान प्राप्त कर उत्कृष्ट



कार्यप्रणाली का परिचय दिया है।

उत्कृष्टता के नए मानक स्थापित करती रहे: एसपी

एसपी मनोहर सिंह मंडलोई ने कहा कि प्रथम स्थान प्राप्त करना गौरव का विषय है, लेकिन उसे बनाए रखना उससे भी बड़ी जिम्मेदारी है। उन्होंने सभी अधिकारियों एवं कर्मचारियों से अपेक्षा की कि वे निरंतर सौजन्य, न्यायकार अपनाने एवं तर्कपूर्ण दक्षता बढ़ाने को इसी कार्यसंस्कृति को आगे भी बनाए रखें, जिससे टीकमगढ़ पुलिस जल्दवत्ता के नए मानक स्थापित करती रहे। उन्होंने विरसवास व्यक्त किया कि टीम भावना, अनुशासन, सतत प्रशिक्षण एवं जनसेवा के प्रति समर्पण के बल पर टीकमगढ़ पुलिस भविष्य में भी प्रदेश में अपनी अग्रणी पहचान बनाए रखेगी।

कार्यालय सिविल सर्जन सह मुख्य अस्पताल अधीक्षक जिला चिकित्सालय सामर

क्रमांक/सं/ 2026/ 1937. सामर दिनांक 09/06/2026. विज्ञापन. जिला चिकित्सालय सामर के वार्डों में भर्ती मरीजों को सुविधा उपलब्ध कराने के उद्देश्य से एयर कंडीशनर क्रय किया जाना है। इस आशय हेतु संबंधित फर्मों से जेम (GEM) पोर्टल के माध्यम से निविदा आमंत्रित की जाती है। उक्त विज्ञापन से संबंधित सभी निर्देश, शर्त एवं निविदा की विस्तृत विवरण वेबसाइट https://gem.gov.in पर उपलब्ध है।

कार्यालय कार्यपालन यंत्री लोक स्वास्थ्य यांत्रिकी विभाग, मैकेनिकल खण्ड, सामर. Phone No. 07582 - 223019. E-Mail ID - eephemsg@rediffmail.com

विभागीय निष्ठाजित सामग्री की नीलामी हेतु निविदा सूचना. सर्व सामग्री को सूचित किया जाता है कि कार्यलय कार्यपालन यंत्री लोक स्वास्थ्य यांत्रिकी मैकेनिकल खण्ड-सामर के अंतर्गत नीचे लिखे अनुसार शासकीय पुरानी निष्ठाजित विभागीय सामग्री जो जांच की स्थिति में है की नीलामी हेतु ऑनलाइन निविदा प्रारंभ 'जी' में (एच-1 पदवर्ति) उपलब्ध कराने पर ऑनलाइन डिजिटली हस्ताक्षरित (Digitally Sealed) निविदाएं अंतर्गत कक्षाओं से (प्रतिदिन दस पर) संपन्न नियम एवं शर्तों पर वेबसाइट http://mptenders.gov.in पर आमंत्रित की जाती है। निविदा के संबंध में जो भी संशोधन किया जायेगा उसका प्रकाशन केवल वेबसाइट पर ही होगा।

Table with columns: क्रमांक, सामग्री का नाम, आंशिक/पूर्ण (रु० में), अंदाजित मूल्य (रु० में), निविदा प्रारंभ का मूल्य रु० में, सामग्री का निरीक्षण स्थल, सामग्री की निरीक्षण की तिथिका. Includes items like 2026_PHEHD_513970_1 and 2026_PHEHD_513971_1.

संस्कार एकेडमी की शिक्षक प्रशिक्षण कार्यशाला का समापन



स्वदेश ज्योति संवाददाता, पवोर

को समझने जैसे महत्वपूर्ण विषयों पर विस्तार से चर्चा की गई। कार्यशाला का शुभारंभ सरस्वती बंशना के साथ हुआ। कार्यशाला के दौरान मोनिका कपूर ने शिक्षकों को मानसिक रूप से सक्रिय, ऊर्जावान एवं सकारात्मक बनाए रखने के लिए विभिन्न मॉडरेटेशन एवं माइंडफुलनेस गतिविधियों का अभ्यास कराया। उन्होंने कहा कि एक संतुलित एवं सकारात्मक शिक्षक ही विद्यार्थियों के सर्वांगीण विकास में प्रभावी भूमिका निभा सकता है। प्रशिक्षण सत्र में विद्यार्थियों के व्यवहार को समझने, उनकी समस्याओं को पकड़ना करने तथा संवेदनशीलता के साथ उनके समाधान की दिशा में कार्य करने पर विशेष बल दिया गया।

संस्कार एकेडमी पवोर में आयोजित दो दिवसीय शिक्षक प्रशिक्षण कार्यशाला का द्वितीय एवं अंतिम दिवस उदसा, सांख और आत्मविकास के विभिन्न आयामों के साथ संपन्न हुआ। पूर्व सौबीएसई संयुक्त निर्देशिका प्र. प्रख्यात शिक्षाविद सुशी मोनिका कपूर नई दिल्ली के मार्गदर्शन में आयोजित इस कार्यशाला में शिक्षकों के मानसिक स्वास्थ्य, व्यावसायिक विकास तथा विद्यार्थियों के व्यवहार

निविदा में परिवर्तन आदि की सूचना वेबसाइट https://gem.gov.in पर प्रकाशित की जायेगी तथा पृथक से प्रकाशन नहीं किया जाएगा। सिविल सर्जन सह मुख्य अस्पताल अधीक्षक जिला चिकित्सालय सामर. जी-14244 / 26. 'स्वभाव स्वच्छता, संस्कार स्वच्छता'.

Japanese Corporate Investors Looking Beyond China... India's Key Alternative

Japanese companies and financial institutions invested an estimated \$9 billion (₹85,866 crore) in India last year, underscoring a sharp acceleration of investment interest from the East Asian country. In financial services, Japanese investors backed major deals involving institutions such as Yes Bank and Shriram Finance. Speaking to **Red Bull Capital**, Tsutomu Takemura, senior managing director and global head of investment banking at Nomura, discusses why India is emerging as a preferred destination for Japanese capital. Edited excerpts:

How does Nomura view India's attractiveness compared to other Asian markets, especially in M&A?
India is increasingly becoming a long-term structural investment destination rather than a short-term strategic bet. Global capitals are moving toward markets that offer domestic demand, policy stability, and supply-chain relevance, and India offers all three. Over the next three to five years, we expect India to be one of Asia's most important M&A destinations alongside Japan. Its combination of growth, scale, and supply-chain diversification benefits is rare.

China was historically a much larger destination for global capital. How does its market compare today?
From the perspective of Japanese corporate investors, interest has shifted more towards India than China. While existing investments in China are largely being maintained, there's limited appetite for

fresh capital deployment. Geopolitical tensions between the US and China have encouraged investors to look elsewhere, and India has emerged as a key alternative. Although some European investors have begun reassessing China, overall investment activity there remains relatively stagnant.

Japanese companies deployed around \$9 billion in India last year, largely in financial services. Is this a recent phenomenon?
This trend has been building for some time. Japanese financial institutions have accumulated significant capital after decades of operating in a low-growth domestic economy. Rising stock markets and the unwinding of cross-shareholdings have further increased availability of capital. India offers an attractive destination for that capital because of its strong growth prospects. Beyond banks, Japanese life and non-life insurance companies are also actively seeking opportunities across Asia, with India emerging as a key focus market. In conversations with Japanese institutions, India is consistently one of the most discussed investment destinations.

GROWTH HUB
Over the next three to five years, we expect India to be one of Asia's most important M&A destinations alongside Japan

allable capital. India offers an attractive destination for that capital because of its strong growth prospects. Beyond banks, Japanese life and non-life insurance companies are also actively seeking opportunities across Asia, with India emerging as a key focus market. In conversations with Japanese institutions, India is consistently one of the most discussed investment destinations.



ET Q&A
TSUTOMU TAKEMURA
Senior Managing Director and Global Head of Investment Banking, Nomura Holdings, Inc.

Which sectors are commanding the most investor attention in India right now?

Infrastructure is attracting the strongest interest, though the definition of infrastructure has broadened significantly. Beyond roads and bridges, it now includes data centres, logistics facilities, renewable energy, transmission assets, and social infrastructure. These sectors require large amounts of capital and offer attractive long-term opportunities. Financial services and real estate are also areas where Japanese investors see significant potential.

How do Japanese investments in Indian infrastructure compare with those from global pension and sovereign funds?

Japanese capital has not historically flowed directly into infrastructure funds in a major way, but that is beginning to change. Infrastructure investing is becoming increasingly

popular in Japan, with global infrastructure funds actively raising capital from Japanese institutions. Large pension funds such as GPIF are already meaningful investors in private equity and infrastructure funds, which in turn are deploying capital into markets like India.

How do you see energy transition as an investment destination in India?

India's renewable energy ambitions represent a significant investment opportunity. Unlike Japan, which faces land constraints, India has substantial spare available for solar and renewable projects. Achieving the country's renewable energy targets will require significant capital investments. Beyond generation assets, battery storage is emerging as a critical opportunity. As renewable power production fluctuates throughout the day, storage infrastructure will play a key role in ensuring reliable energy

supply. This is a global trend that is expected to accelerate in India as well.

Indian companies have long been eyeing the Japanese pharmaceutical market but have struggled to gain traction. What are the key challenges?

Japan's healthcare system is heavily regulated, with the government focused on controlling healthcare costs and pharmaceutical pricing. This creates challenges for both generic and innovative drug manufacturers. While Japan has gradually become more open to higher-value medicines and diagnostics, the pace of change remains slow compared with markets such as the US. In addition, evolving US pharmaceutical pricing policies have made global companies more cautious about selling products at lower prices in markets like Japan, adding another layer of complexity for companies seeking to expand there.

Valuations are a concern. How is the balance between strategic acquisitions and private equity investment evolving?

Indian assets generally command higher valuations, reflecting the country's strong growth prospects and large population. Sectors such as healthcare and housing are expected to grow substantially, which supports premium pricing. Ultimately, valuations are determined by economic fundamentals such as growth rates, market position, and strategic importance. The role of advisors is to help buyers and sellers arrive at a fair value that works for both sides.

Mubadala Looks Past Pvt Equity Doom Loop

Bloomberg
As private equity executives warn of capitulation on valuations amid a backlog of unsold assets and the Iran war unsettles the industry's biggest backers, one Middle Eastern investor is finding opportunity.

Mubadala Investment Co's private equity arm has become one of the industry's most sought-after sources of capital, capable of committing as much as \$2 billion to a single transaction. Backed by the \$25-billion Abu Dhabi wealth fund, the investor was involved in 16 deals in just the past three months. In their first interview since taking charge in 2021, co-chief executive officers Camilla Languille and Luca Molinari said the vehicle's unusual position as both a sovereign investor and a private equity-style dealmaker is allowing it to capitalise on a market increasingly starved of liquidity.

Across private markets, buyout firms are struggling to offload companies acquired during the era of cheap money. Industry executives at the Superfund conference in Berlin this week described parts of the market as "constipated," and some warned managers may have to slash valuations.

shrink funds or disappear altogether. For Mubadala, that dislocation is creating opportunities.

"This market is becoming a productive area for our deal teams to go on the hunt," Languille said. "We have the scale and flexibility of a sovereign investor, but we've got the underwriting discipline, conviction and agility of private equity GP," she said. The comments come as a fragile ceasefire follows a conflict that disrupted shipping through the Strait of Hormuz, strained supply chains and cast a shadow over regional economies. Yet global investment firms continue to deepen ties with Gulf sovereign funds, which remain among the world's most active sources of capital.

Mubadala, helmed by Khaldoon Al Mubarak, was one of the biggest backers of global deals last year with a \$38 billion outlay, and has said it remains well positioned to weather fallout from the war. Languille and Molinari expect capital deployment in their business to remain broadly consistent with prior years. The private equity division typically buys minority stakes, and is different from Mubadala Capital.

SPOTLIGHT

NPS Insights

How to choose a good retirement product?

- An informed subscriber understands important features such as how much to contribute, when the money is invested, available tax benefits, nomination facilities and withdrawal rules.
- Such savviness helps people make informed decisions and avoid unsuitable or unregulated financial products.
- A good retirement product should encourage disciplined savings, offer diversified investment options, provide flexibility to suit different subscriber needs and help build a retirement corpus in a regulated and transparent manner.

So now your action plan to take a simplistic next step towards ensuring retirement security is:

- Estimate how much money you may need every month after retirement.
- Begin contributions as early as possible, even with a small amount.
- Contribute with discipline without missing any contribution.
- Increase contributions whenever your income increases.
- Keep nominees and KYC details updated.
- Review the investment every year and at major life events.

You may calculate your NPS corpus using the NPS calculator at the link <https://npstrust.org/npn-calculator>

Subscriber Education and Protection Fund (SEPF) Initiative, by Pension Fund Regulatory and Development Authority

'Travel Demand has Shifted'

Marriott ruled out tapping the public markets in India to fuel further expansion and said the company is happy remaining listed on Nasdaq. It allows travellers to come back very quickly," he said. "That gives us a great deal of confidence about the future of travel."

The company did see an impact early on due to the war, said Rajeev Menon, president, Asia Pacific, excluding China (APXC). "More than 80% of inbound travel into India typically comes through the Middle East, and a significant portion of Asia's energy supplies also move through the region. So, there was certainly some disruption," said Menon.

In India, the chain had forecast double-digit revenue per available room growth in March. That turned negative quickly due to cancellations, said Menon. By April, performance had moved back into marginally positive territory, although not at earlier levels.

"In May we were back to strong double-digit growth, and, interestingly in a similar fashion," he said. "Looking ahead, forward bookings remain strong. Intra-Asia travel is growing at a phenomenal pace. So, travel demand hasn't disappeared, it has simply shifted."

In February, Marriott International said its top five growth markets in the Asia Pacific, excluding China, with the highest number of signings in 2025 were India, Thailand, Vietnam, Malaysia and Japan. India topped with a record 190 deals representing over 12,000 rooms.

FOR FUNDS WITH GOVERNANCE MANDATES SpaceX Treated as 'Simply Too Risky'

Bloomberg
The list of sustainability-focused fund managers opting to blacklist SpaceX is growing, as they contend with the unprecedented level of control that Elon Musk will hold over the rockets-to-chatbot behemoth.

"It's simply too, too risky for the type of longevity we want to see in a company," Marcella Pinilla, director of sustainable investing at Zevin Asset Management, said in an interview ahead of the SpaceX initial public offering. Zevin is among a group of investors—some niche, some big—publicly voicing their concerns about the norm-breaking governance structure shareholders of SpaceX will face. The company is set to give Musk roughly 80% of the voting rights, while also making him chief executive and chief technical officer, as well as chair of the board.

"This is a company that cannot be sold, cannot be sold, cannot be sold," Pinilla said. "As shareholders, you'd have to own \$2 billion in shares of a company—that is about 3%—to raise any issues with the board," because of the rules that apply in Texas, where SpaceX is incorporated, she said.

GlaxoSmithKline Pharmaceuticals Limited

Corporate Identity Number (CIN): L27202MH2004PLC01154
GSK House, C/2, Ambe Road, Worli, Mumbai-400030
Telephone: 022-24569595 • Email: investorquery@gsk.com
Website: <http://india.gsk.com>

NOTICE

Notice is hereby given pursuant to Section 201 of the Companies Act, 2013, that the Company intends to make an application to the Central Government for its approval under sections 156, 197 and other applicable provisions of the Companies Act, 2013, read with part (e) of schedule V thereto and other applicable provisions, if any of the Companies Act, 2013, to the Appointment of Mr. Raveesh Biswas (DIN:07864843) as a Whole-time Director & Chief Financial Officer (CFO) for period from 1st April 2020 to 31st March 2029 and payment of remuneration and perquisite to him.

For GlaxoSmithKline Pharmaceuticals Limited

Ajay Natarajan
Vice President - Administration, Real Estate & Company Secretary
FCS-10460

Place: Mumbai
Dated: 10th June, 2020

FORM 6 (REVISED)

INVITATION FOR EXPRESSION OF INTEREST PUBLISHED FOR RAMNATH HOUSING PRIVATE LIMITED

(Under sub-section (2) of regulation 26A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	RAMNATH HOUSING PRIVATE LIMITED CIN: U02423MP1999PT013689 PAN: AACCH7360K
2. Address of the registered office	Ground floor, Skindling Hotel Chandole, Mhasur Nagar, 1/5, Ward No. 32, Mayor Nagar, Kothrud, Mysuru, Karnataka, India-575102.
3. URL of website	NA
4. Details of place where majority of fixed assets are located	NA
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	0
7. Number of employees/workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For further details, write an email to nrp.cip@gmail.com
9. Eligibility for resolution applicants under section 25(2)(a) of the Code is available at:	The Resolution Applicant must be eligible under section 25A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to nrp.cip@gmail.com 27.06.2020
10. Last date for receipt of expression of interest	30.06.2020
11. Date of issue of the provisional list of prospective resolution applicants	05.07.2020
12. Last date for submission of objections to provisional list	08.07.2020
13. Date of issue of the final list of prospective resolution applicants	11.07.2020
14. Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	10.08.2020
15. Last date for submission of resolution plans	10.08.2020
16. Proposal must be to submit Expression of Interest	nrp.cip@gmail.com
17. Details of the corporate debtor's registration status as MSME	NA

Date: 12.06.2020
Place: Mysuru

IP Megha Agrew
IFA valid up to 30.06.2022
Address Registered with IBI: C/o Trustees Anantur Insolvency Resolution LLP, O3, Shivgarden Apartments, in Circle of Congress Nagar Garden, Congress Nagar, Mysuru - 440012 (M.S.) For Ramnath Housing Private Limited

Even Good Stocks Need Better Timing

Stop Relying Only On Stock Tips
Learn When To Buy, When To Sell And When To Hold

Abhijit Paul
20+ Years In Indian Financial Markets
10,000+ Traders Trained
Former AVP, Brics Securities

ET THE ECONOMIC TIMES
Invites You To

Join The Masterclass On
Technical Analysis

WHAT YOU'LL LEARN

- Simple Ways To Identify Buying Opportunities
- Clear Strategies To Decide When To Buy, Sell & Hold.
- Basics Of Chart Reading And Trading Patterns
- Practical Risk Management Techniques

Limited Seats Available • Reserve Your Seat Today

WhatsApp: +91 70653 95198
Website: <https://ecoti.in/ta-pr>
Email: valuation@economictimes.com

SCAN TO REGISTER

A TIMES INTERNET PUBLICATION

GMM Pfaudler

GMM Pfaudler Limited

CIN: L25994G1995PLC001171

Regd. Office: Vitthal Udyanagar, Anand - Soljra Road, Karamsad - 388235 Gujarat
Tel: 02692-661700, Email: investor@gmp.pfaudler.com
Website: www.gmp.pfaudler.com

NOTICE

Notice is hereby given, to the members of GMM Pfaudler Limited (the Company) that, Section 124 (B) of the Companies Act 2013 read with Rule 6 of Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 (notified on 5th September, 2016), mandate the Company to transfer all the shares in respect of which dividend has not been paid or claimed for the seven consecutive years or more to the Investor Education and Protection Fund (Share Account) within such period notified by the Ministry of Corporate Affairs.

In compliance with the provisions of the rules, individual notices providing the details of shares which are due for transfer have been sent to the respective shareholders at their latest available address in the records of the Company and Depositories.

The Company has also uploaded details of such shareholders including their folio number and C*ID - Client ID and shares due for transfer to IEPF authority on its website as under: [1st Interim Dividend 2019-20: List of shareholders_2019-20.pdf](#)
[Final Dividend 2018-19: List of shareholders_Final-2018-19.pdf](#)

In this regard, notice is hereby given that shareholders who have not claimed their dividends from 1st Interim Dividend 2019-20 which is due to be transferred to IEPF on September 12, 2020, and/or Final Dividend 2018-19 which is due to be transferred to IEPF on September 13, 2020, can write to us on the details provided below. In case no valid claim is made on or before the due date as applicable, the Company will take necessary steps to issue duplicate share certificate for the shares held in physical mode and issue Delivery Instruction Slip (for the shares held in demat mode) in order to transfer the shares to IEPF account.

For assistance, Shareholders are requested to contact the Registrar and Share Transfer Agent of the Company at **MUFG Intima India Pvt. Ltd.** C-101/24 Park, L B S Marg, Vikhroli West, Mumbai - 400053 Email: ml.intimaindia@mfgs.mumbai.com Tel: 022-49186270, Mobile: (0)8181116767.

For GMM Pfaudler Limited
Sonal Mittal
Company Secretary

